

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 91(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE COMPANY: Ashok Bhutani and Anr. V/s. M/s. Nu-Foam Rubber Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s)	: Mr. Rakesh Kumar, Advocate Mr. Dhruv Bose, Advocate		
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	For the Respondent (s)	: None		
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Order

Reply has been filed by the Respondent. List this for final arguments on 12th October, 2017.

Ld. Counsel prays for some time to bring on record additional facts which may be relevant for adjudication of the case. Liberty granted.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)